



Tel: +9180-2287 4039
+9180-2235 4085
Fax : +9180-2228 5591
e-mail : com-hfws@karnataka.gov.in

COMMISSIONERATE

Health & Family Welfare Services

File No. DHS/SSU/Covid-19/17/2019-20

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CIRCULAR

Sub : SOPs for Senior Officers involved in decision-making / planning / co-ordinating at district level – In a scenario of them testing positive for COVID-19.

Several senior officers viz., Deputy Commissioner, City Corporation Commissioner, Superintendent of Police, City Police Commissioner, Chief Executive Officer- Zilla Panchayat, District Health & Family Welfare Officer, Dean of Medical College, District Surgeon and similar Officers – across various districts are actively and fully involved in planning, co-ordinating and making decisions to prevent and contain outbreaks of Covid-19 and also to ensure the health and welfare of the general public at large. However, there is a remote possibility that some of the above officers may test positive after contracting the virus during the course of their work. In such a scenario, the Government might transfer and post another to the affected officer's place. But this may hamper the seamlessness at the ground level. Therefore, in addition to posting a new officer to the post, it is advisable to utilise the services, ability, knowledge and experience of the situation of such officers who are moved into quarantine, as long as they are only infected.

In case of mild infection after testing positive:

1. In case a crucial decision-maker/planner at district level (to be identified by DCs concerned) tests positive for Covid-19 and exhibits only mild infections, the officer is to be quarantined in a public building (Govt guest house or any other separate building), with decent phone / internet connectivity. This will assist the officer to remain in contact with others in the team at district level and monitor (remotely, without any contact with non-infected people).
2. All SIC/SQC procedures are to be followed in this Quarantine Centre also.
3. The newly posted officer shall be directed to work in consonance with the quarantined officer to avoid confusion in line of command.
4. The family members of the officer tested positive to be put in home quarantine in case they are residing with the officer.
5. In case the officer is staying alone, then he may be continued in quarantine in his present residence and his / her family members should be counselled against meeting him till his /her sample is negative and attending Physician approves it.

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In case of severe infection requiring hospital care :

1. The officer shall be shifted from home quarantine to hospital quarantine and treated as per protocol.
2. In such circumstances the replacement officer will assume the full command of the situation of control of COVID-19 epidemic.


2.4.20
Commissioner

Health & Family Welfare Services

To :

1. All the Deputy Commissioners of the districts.
2. All the Police Commissioners of the cities.
3. All the Superintendent of the Police of the districts.
4. Chief Executive Officer of all Zilla Panchayats.
5. Deans of all Govt. Medical Colleges.
6. All District Health & F.W. Officers of all districts.
7. All District Surgeons of all districts.

Copies for information to :

1. Additional Chief Secretary, Health & Family Welfare Dept. Bangalore
2. Additional Chief Secretary and Development Commissioner, Urban Development Dept., Bangalore.
3. The Director General & Inspector General of Police, Bangalore.
4. The Principal Secretary, D.P.A.R. Bangalore.
5. The Principal Secretary, RDPR, Bangalore.
6. Mission Director, National Health Mission.
7. The Director, Health & Family Welfare Services, Bangalore.
8. The Director, Medical Education, Bangalore.